Declaration of Assets and Liabilities

Year 2024

Year 2024

I RENU KUMARI , son/daughter/wife of SHAILESH KUMAR

Year 2024

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Year 2024

SHAILESH KUMAR

Year 2024

SHAILESH KUMAR

SECURITY

Service and presently working as SECURITY

give herein below the details of the assets (immovable, movable, bank balance, etc.) ofmyself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

(12/2 upiven)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Son Name	Dependant-2	Dependant-3 Etc. Name
(i)	Cash SBI	1,000001=	p.o. 10,000/=	20,000/=	40,000/=	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-MF 2000/= M SBI-MF 2000/= 2000/=	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	"	"	"	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 16,000/-	8,200/2	LIC 19,000=	'n	
(v)	Motor Vehicles (details of make, etc.)		Honda Activa	NIL	11	
(vi)	Jewellery (give details of weight and value)	60,g(G) 200g(S)	153(61)	,,	"	355
(vii)	Other assets, such as valuesof claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of theemployee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership willalso have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1K·6D inpatru	"	",	,,	11
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	"	11	′,	*7
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	, ,	'(1.	,,),
(v)	Others (such as interest in property)	//	"	1,		2,

(2) I give herein below the details of my liabilities $\!\!\!\!/$ overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding ason
(a)	(i) Loans from Banks	Parsnal Loan (587)	5,50000 1=
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NEL
	(b) dues to departments dealing with supply of water	"	1,
	(c) dues to departments dealing with supply of electricity	′,	",

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	,,	11
	(f) Other dues, if any)1	19
(b)	(i) Income Tax including surcharge [Also indicate the assessment year uptowhich Income Tax Returnfiled. Give also Permanent Account Number (PAN)]	Pan No-CRUIPK9542Q	,, [,]
	(ii) Wealth Tax [Also indicate the assessmentyear upto which Wealth Tax return filed.]	71	11
	(iii) Sales Tax [Only in case of proprietary business]	1.	1,
	(iv) Property Tax		

PTS/BLA - 1082
F (M/F)
19011970 (DD/MM/YYYY
(A/B/C)
Bihar Legislative Assemble Security (Full Name e.g. B.A.SBihar Administrative Service, B.S.SBihar Secretariat Service etc.)
Nalanda
that the above details are true to the best of my
Signature Renu Kuman
Name of Employee: Renu Kumun
Designation: Security county
Department: (Marshal Branch)

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

13/02/2024